

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made in official exigency, **with immediate effect:-**

Sl. N.	Name of the Official	From	To
1.	Sh. Rahul S/o Sh. Jagdish	PA in the Justice Juvenile Board-I presided over by Ms. Sheetal Chaudhary Pradhan, Principal Magistrate, Kingsway Camp, GTB Nagar, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi.  <b>(in diverted capacity)</b>
2.	Sh. Vijay Kumar Pruthi S/o- Sh. Gulshan Kumar, EC-35722786	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Justice Juvenile Board-I presided over by Ms. Sheetal Chaudhary Pradhan, Principal Magistrate, Kingsway Camp, GTB Nagar, Delhi.

**Note:** Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

*GIRISH KATHPALIA*  
01:50 pm  
02.8.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 1365/58498-513/Admn-I/P & T/HQs/2022

Dated, Delhi the 02 AUG 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Officer In-Charges/DDO, Accounts Branch, Central, Delhi
3. The Personal Office of the undersigned.
4. The Officer and Officials concerned.
5. The Sr. A. O.(Judl.)/A. O.(Judl.)/Branch In-Charges, Central, Delhi
6. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

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